

to assess the impact of the recommendations.

Amount Allocated to Improve Silk Reeling Facility in Karnataka

2191. SHRIMATI BASAVARAJESWARI : Will the Minister of TEXTILES be pleased to state :

(a) whether Central Silk Board and some of the leading sericulture States have decided to spend over 100 crores of rupees to improve the performance of outmoded factories which affect the quality of Indian raw silk ;

(b) if so, the total silk factories, which will be modernised ; and

(b) the total amount allocated to improve silk reeling facility in Karnataka ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Does not arise.

(c) Central Silk Board's Central Silk Technological Research Institute extends R & D support for improving reeling facilities in the different States keeping in view their requirements and proposals received from them from time to time. No separate state-wise financial allocations are made for this purpose.

Detection of Income-tax Evasion

2192. SHRI SOMNATH RATH : Will the Minister of FINANCE be pleased to state :

(a) how many cases of income-tax evasion have been detected during 1986-87 and 1987-88 so far ;

(b) the amount collected including penalty ; and

(c) the number of prosecutions launched and the results thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN

THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) and (b). During 1986-87 and 1987-88 (upto 31-10-87), Income-tax Department conducted 7,054 and 5,867 searches which resulted in seizure of, prima facie, unaccounted assets worth Rs. 100.70 crores and Rs. 66.35 crores respectively. The exact amount of tax and penalty to be charged will be known when the assessments are completed and finalised.

(c) Prosecutions are launched for various offences under the Income-tax Act from time to time. During 1986-87 and 1987-88 (upto 31-10-87) the number of prosecutions launched were 5,258 and 311 respectively and the number of convictions obtained were 66 and 99 respectively.

[Translation]

Loans to Educated Unemployed Persons by Mathura Branch of State Bank of Indore

2193. SHRI RAJ KUMAR RAI : Will the Minister of FINANCE be pleased to state :

(a) the number of educated unemployed and low income group people who have been given loans for self-employment during 1985-86, 1986-87 and 1987-88 by the Mathura branch of the State Bank of Indore ;

(b) the time taken by the bank in sanctioning loan after receiving applications in this regard ; and

(c) whether some irregularities have been committed by the officers in disbursement of these loans ; if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). According to the information available from State Bank of Indore the data relating to the number of educated unemployed and low income group people who have been given loans, amount of loan given and the time taken by the bank in sanctioning loans after receiving applications during the years 1985-86, 1986-87 and 1987-88 are given in the following Table :

Year	Self Employment Scheme for Educated Unemployed Youth (SEEUY)			Low Income Group		
	No. of persons to whom loans sanctioned	Amount of loan sanctioned (Rs. in lakhs)	Time taken in sanctioning of loans (No. of days)	No. of persons to whom loans sanctioned	Amount of loan sanctioned (Rs. in lakhs)	Time taken in sanctioning of loans (No. of days)
1985-86	7	1.21	4 to 32	12	0.70	8 to 26
1986-87	7	1.85	3 to 73	10	0.37	55 to 97
1987-88	—	—	—	4	0.40	79 to 148

(c) State Bank of Indore has reported that no irregularities have been committed by the officers in disbursement of loans.

[English]

Loan to Promote Sericulture

2194. SHRI AMAL DATTA : Will the Minister of TEXTILES be pleased to state :

(a) whether any steps have been taken to improve the quality of silk through imports and supply of silk worms, particularly from Japan ;

(b) if so, the details thereof ;

(c) whether any loan has been obtained from any International Organisation to promote sericulture ; and

(d) if so, the details of the amount, terms and conditions and utilisation of loan ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) and (b). In order to improve the quality of Indian Silk, the Central Silk Board's R and D Institutes maintain a Germplasm Bank with uni and bivoltine exotic silkworm races from different countries including Japan. Using Japan's exotic races, new bivoltine strains such as NB 7, NB 18, NB 4 D 2 etc. have been evolved to improve the quality of silk in India under tropical conditions.

(c) and (d). The International Development Association (IDA) had extended a credit of \$ 54 million for the Karnataka

Sericulture Project and the Credit Agreement was signed on 27-10-88. The extended closing date of the credit is 31-12-87. The IDA credit carries a service charge of $\frac{3}{4}\%$ per annum on the principal amount of the credit withdrawn and outstanding from time to time. The maturity period is 50 years with a grace period of 10 years. The utilisation of the credit as on 30-9-87 is \$ 44.8 million.

Sericulture Development in W.B.

2195. SHRI AMAL DATTA : Will the Minister of TEXTILES be pleased to state :

(a) the efforts made so far for development of sericulture and silk weaving in West Bengal by Union Government ; and

(b) the total production of silk of different varieties in the country during last three years, State-wise break-up ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) In order to supplement the efforts of the State Government of West Bengal for development of Sericulture, the Central Silk Board (CSB) has set up the following units in the State :

(i) Central Sericultural Research and Training Institute with 10 Research Extension Centres.

(ii) 5 Regional Sericulture Research Stations.

(iii) 1 Cold Storage.